

Central Administrative Tribunal  
Principal Bench

(4)

C.P. No.489/2002 In  
O.A. No.1880/2002

New Delhi this the 28th day of January, 2003

Hon'ble Shri V.K. Majotra, Member (A)  
Hon'ble Shri Kuldip Singh, Member (J)

O.U. Rufus  
S/o Late Major Shyam Manohar  
R/o G-60, Aruna Park  
Shakarpur  
Delhi.

-Applicant

(By Advocate: Shri M.K. Bhardwaj)  
Versus

Union of India & Ors.

1. Dr. S.P. Aggarwal

Director General  
Health Services,  
Nirman Bhawan,  
New Delhi.

2. Dr. A.S. Baish

Principal & Medical Supdt  
L.H.M.C. & Smt. S.K. Hospital  
New Delhi.

-Respondents

(By Advocate: Shri Madhav Panikar)

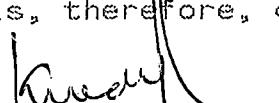
ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

OA-1880/2002 was disposed of vide order dated 19.7.2002 requiring the respondents to consider applicant's representation and pass a reasoned and speaking order within two months from the date of receipt of a copy of court's orders.

2. Respondents have complied with directions of this court by passing an order on January 6, 2003 rejecting applicant's claim for higher pay scale.

3. As the respondents have complied with the directions of this court contained in order dated 6.1.2003, they have not committed any contempt. C.P. is, therefore, dismissed. Notices are discharged.

  
(Kuldip Singh)  
Member (J)

cc.

  
(V.K. Majotra)  
Member (A)